

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRLMP. 14935/2015 in Criminal Appeal Diary No(s).

28843/2015

HEM SINGH ARYA

Appellant(s)

VERSUS

REGISTRAR

HIGH COURT OF JUDICATURE AT ALLAHABAD & OTHERS

Respondent(s)

(For exemption from surrendering and office report)

Date : 14/09/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBERS]

For Appellant(s)

Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

CRLMP. 14935 of 2015 for exemption from
surrendering is allowed.

(Neeta)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
Neeta Sapra
Date: 2015.09.14
17:00:24 IST
Reason: